

**Central Administrative Tribunal
Principal Bench**

**CP No.355/2019 in
OA No.3359/2017**

New Delhi, this the 1st day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ravinder Kumar, S/o Shri Tara Chand
R/o Vill. Jhund Sarai, PO Patli Station
Tesh. Farrukh Nagar
Distt. Gurgaon(Har.) ...Petitioner

(By Advocate: Shri Yogesh Sharma)

Vs.

1. Dr. Shashi Bhushan
Chief Medical Director
Northern Railway, Baroda House
New Delhi.
2. Sh. S.C. Jain
Divisional Railway Manager
Northern Railway, Delhi Division
State Entry Road, New Delhi. ...Respondents

(By Advocate: Shri Satpal Singh)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This contempt case is filed alleging that the respondents did not comply with the Order passed in OA No.3359/2017. The direction was to consider the

case of the applicant for appointment to any suitable post after medical re-examination.

2. Today, it is represented that the petitioner/applicant was subjected to medical re-examination and was also issued order of appointment dated 29.10.2019. The Order in the OA stands complied with. Accordingly, the contempt petition is closed. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

/vb/